## **Declaration or Assets and Liabilities**

	Year2022
I, Santosh Kumar	son/daughter/wife of Late. Devendra Prasad Pal
aged45 (Approx) Years, b	pelonging to Administrative Cadre
service and presently working as	Assistant, Bihar Legislative Assembly, Patna
given herein below the details of the	assets (immovable, movable, bank balance, etc.) or myself, my
spouse and dependants*:	

## A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.		Self	Spouse name (s)	Dependant-1 Rishabh Raj	Dependant-2	Dependant-3
(i) Cash		Rs 5500/-	Rs 4500/-	Nil	Nil-	Nil—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 10,000/- in S.B.I., Bihar Vidhan Mandal.	Rs 12,000 in Allahabad Bank, Gardanibagh.	Nil	NiI	Nil (
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC of Rs1,00,000/- LIC of Rs1,00,000/- LIC of Rs1,01,000/-	(1) Bajaj Allianz of 53,000/- Per Annum (2) LIC of Rs.1,00,000/-	LIC of Rs1,00,000/-	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)		Honda Activa bearing Reg. No BR01EQ4110 of Year 2020	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 50 gm (Approx) of Rs2,42,500/- (Approx)	Gold-200 gm (Approx) of Rs9,70,000/- (Approx) Silver- 200gm (Approx) of Rs13,800/- (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1701 Sq.ft. (approx) at Makimpur, P.S Parsa Bazar, Dist Patna.	Nil	Nil	Nil	Nil .
(ii)	i) Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total Nil measurement) - Current market value		2042 Sq.ft. (approx) at Mauja- Shripalpur, P.S Punpun, Dist Patna. of Rs. 5,75,000/- (App)	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total	Nil .	Nil	Nil	Nil	Nil
	measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)  Share in HUF (ANCESTRAL)		Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10-02-2022
(a)	(i) Loans from Banks	S.B.I., Bihar Vidhan Mandal.	Rs 10,12,160/- (Approx)
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 22824/- Assessment Year 2021-22 PAN No BWMPK6821J	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA- 1174
Gender	:-	M (M/F)
Date of Birth	ŀ	1 7 1 1 9 7 7 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	Administrative,
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: SantoSh Kymax

Name of Employee: Santosh Kumar

Place: Patna Designation: Assistant

Date: 10/02/2022 Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.